

DIVISION BENCH  
COURT - II

**O-209**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/130(KB)2021  
IA(I.B.C)/1523(KB)2023,  
IA(IBC)(DIS.)/1(KB)2024

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> MAY 2024**

IN THE MATTER OF	BANGER TECH PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 10

**Appearance (via video conferencing/physically)**

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter on **18.07.2024**.

**D. Arvind**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**